

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 29-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	CrI.Misc. 10140/2020 (HEARING)		SANJAY Vs STATE BY DODDABALLAPURA RURAL POLICE STATION	SRI. A.M. MAHESHWARAPPA
2	CrI.Misc. 10143/2020 (HEARING)		Praveen M (A-13) Vs State by Doddaballapura Rural Police Station	Basavaraju N
3	SC 10025/2019 (APPEARANCE OF ACCUSED)		State by Doddabelavangala P.S Vs Kiran Kumar R.V @ Gida 2 A-1	Public Prosecutor
WARRANT TO ACCUSED				
4	SC 10011/2013 (APPEARANCE OF ACCUSED)		Rajanukunte Police station Vs Sammu @ Basheer sab	PP
5	SC 10016/2018 (APPEARANCE OF ACCUSED)		State by Doddaballapur Town P S Vs Anjineyalu	Public Prosecutor
FIXING THE DATE FOR TRIAL				
6	SC 10003/2019 (EVIDENCE)		State by Doddaballapura Town P.S. Vs Abdul Gaffar @ Gafar @ Chota- A1	Public Prosecutor
7	CrI.Misc. 10123/2020 (ORDERS)		SMT. SIDDAMMA (ACCUSED NO.2) Vs STATE BY DODDABALLAPURA RURAL POLICE STATION	SRI.N. BASARAJU
8	CRL.R.P. 10006/2020 (ORDERS)		D.N.Kushal Rao Vs State byDoddaballapura Rural P S	Mylaraiah Associates
9	CrI.Misc. 10142/2020 (OBJECTION)		Sunandamma (A-4) Vs State by Hosahalli Police Station	GANGAIAH
10	CrI.Misc. 10144/2020 (OBJECTION)		Sri. Anand Kumar B.G. Vs State by Doddabelavangala P S	G.T. Ravikumar
11	CrI.Misc. 10145/2020 (OBJECTION)		Punith Vs State by Doddaballapura Town P S	Bharath Kumar M

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12	Crl.Misc. 10146/2020 (OBJECTION)		Nandan Kumar K P @ Nanda Vs State by Doddaballapura Rural P S	RAVI.M

Cases listed below are adjourned due to Covid 19

13	Crl.Misc. 10150/2016 (Payment)	08-12-2020	IV Addl. Dist. and Session Court Vs Bettegowda	
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IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.

IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 29-10-2020
MORNING SESSION

SL No.	CASE NO	STAGE	PLAINTIFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	PCR 213/2020	S/statement	JK	-
2	PCR 149/2018	S/statement	MJ	-
3	PCR 44/2020	S/statement	BKK	-
4	PCR 164/2019	S/statement	BSS/TCP	-
5	PCR 287/2018	S/statement	HMM	-
6	PCR 380/2019	S/Statement	BSK	-
7	PCR 273/2017	S/Statement	SN	-
8	CRIME 215/2020	HEARING	APP	-
9	CC 232/2019	HEARING	APP	CVG
10	CC 665/2014	ARGUMENTS	APP	NS
11	CC 416/2012	ARGUMENTS	APP	HMM
12	CC 283/2011	EVIDENCE	APP	HMM
13	CRL MIS 4/2020	P/P	HMM	-
14	CRIME 243/2020	JC	APP	-
15	CRIME 130/2020	JC	APP	-

AFTERNOON SESSION

1	CRL MIS 445/18	HEARING	PM	ABSENT
2	CC 814/2014	ARGUMENTS	RDP	PYR
3	CC 661/2011	SUMMONS	RM	-
4	CC 244/2019	SUMMONS	APP	-
5	CRL MIS 262/20	NOTICE	HM	-
6	CRL MIS 261/20	NOTICE	RR	-
7	CRL MIS 267/20	NOTICE	SR	-
8	CRL MIS 301/19	NOTICE	HSU	-
9	CC 3172/2020	HEARING	APP	-
10	CC 963/2019	HEARING	APP	ANL
1	CC 1817/2020	ORDERS	APP	RP
2	PCR 240/2019	ORDERS	RDP	-
3	CRL MIS 116/2020	ORDERS	NS	ABSENT
4	CRL MIS 164/2020	ORDERS	NS	ABSENT
5	CRL MIS 165/2020	ORDERS	NS	ABSENT

NOTE: Evidence will be recorded as per the instructions mentioned in the modified SOP dated 18.09.2020

29-10-20
Prl. Civil Judge & JMFC
Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 18-09-2020 issued by Hon'ble High court of Karnataka.